NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/97/2017

PETITION NUMBER

: CP/18/2017

NAME OF THE PETITIONER(S)

: S.RAMAMURTHY

NAME OF THE RESPONDENT(S)

: VALLAB ENGINEERS PVT LTD +5

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Navon Kumon Murtli Genrel for Pelitener

384 Golder G. PRASAD 9841210484 Vnuh hok for Vayor for R.Z.

R) Aduth Narayay 9176065829 Aduty. Gunsel for Respondent I

ORDER

Shri Naveen Kumar Murthi, counsel for petitioner present. Shri G Prasad, counsel for R2 & R4 present and prayed time for filing counter. Shri Adith Narayan, caused appearance on behalf of R1 and prayed time for filing vakalat. Time extended at request with a direction to R1, R2 & R4 to file counter and serve copy of the same to the other side prior to the next date of hearing. Put up on 12.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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